

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

Date : 11/12/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ranjeet Kumar, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsels, Ms V Susheatha appearing on behalf of Mr Naresh Kumar, Advocate-on-record and Mr Krishna Kant Dubey have appeared for respondent nos. 1 to 3 and 4 to 10 respectively. Vakalatnama and counter affidavit be filed within four weeks time.

List again on 26.2.2016.

(CHIRAG BHANU SINGH)
Registrar